

trainees or for allowing them to retain the rifles which are Government property.

Reservation for Scheduled Castes and Scheduled Tribes

10521. SHRI A. S. KASTURE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the various Departments of the Central Government nominate and recommend non-Scheduled Castes/Tribes candidates for reserved posts before advertisement ;

(b) whether the experience put in by the nominated candidates for such posts is taken into consideration at the time of recommendation to Union Public Service Commission ;

(c) whether there are instances of such nominated and recommended candidates from non-Scheduled Castes/Tribes for reserved posts being dislodged by Scheduled Castes/Tribes candidates in the Union Public Service Commission interviews ; and

(d) whether Government consider this action of Departments as an obstacle in the way of qualified Scheduled Castes/Tribes candidates for reserved posts ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Against a vacancy reserved for Scheduled Castes Scheduled Tribes, non-Scheduled Caste/non-Scheduled Tribe can be appointed, only if the reserved vacancy is de-reserved. However, de-reservation of reserved vacancies is made only if the following conditions are satisfied :—

- (i) In the case of Class I and II posts filled through the U. P. S.C., the Commission, after advertising the reserved vacancies, are unable to nominate suitable Scheduled Caste/Scheduled Tribes candidates from amongst the applicants against such vacancies. In some cases, on the basis of their experience if the Commission anticipate lack of suitable Scheduled Caste/Scheduled Tribe candidates, they may invite applications from non-Scheduled Caste/non-Scheduled Tribe candi-

dates also—simultaneously to avoid delay.

- (ii) In the case of Class III and IV posts, suitable Scheduled Caste/Scheduled Tribe candidates are not available, even after taking the prescribed steps viz. notifying reserved vacancies to employment exchange, advertisement in newspapers and intimating the reserved vacancies to Associations of Scheduled Castes and Scheduled Tribes recognised for the purpose. Thus, the question of any Department nominating or recommending, before advertisement, a non-Scheduled Caste/non-Scheduled Tribe candidate for a vacancy reserved for Scheduled Caste/Scheduled Tribe, does not arise. The Commission or other recruiting authorities make selection from amongst all eligible applicants, including departmental employees, if any. In case of vacancies reserved for Scheduled Castes/Scheduled Tribes, their claims are considered first and only if suitable candidates from these communities are not available, candidates from non-Scheduled Caste/non-Scheduled Tribe communities are considered by the recruiting authorities.

(b) to (d). Do not arise.

विदेशी ईसाई धर्म प्रचारक

10523. श्री राम गोपाल शालवाले : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गाजियाबाद के निकट इन्फ्राहा इन्स्टीट्यूट विदेशी ईसाई धर्म प्रचारकों की राष्ट्रविरोधी कार्यवाहियों का केन्द्र है;

(ख) यदि हां, तो सरकार ने उक्त संस्था के विरुद्ध क्या कार्यवाही की है;

(ग) क्या सरकार उक्त संस्था को कोई अनुदान देती है; और

(घ) यदि हां, कितनी राशि की ?